

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.151 of 2015
And
IA No.250 & 436 of 2015

Dated: 18th July, 2016

In the matter of:-

Bharatiya Nabhikiya Vidyut Nigam Ltd. Appellant(s)
Versus
Power Grid Corporation of India Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

Bench did not assemble today.

The Appeal is posted for hearing on 27th Sep, 2016.

(Court Master)

kt